

Minutes of the Meeting of the Commission held on 06.07.2010

Present:

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Prof. M.M. Ansari, Information Commissioner
- C. Ms. Annapurna Dixit, Information Commissioner
- D. Shri Satyanand Mishra, Information Commissioner
- E. Shri M.L. Sharma, Information Commissioner
- F. Shri Shailesh Gandhi, Information Commissioner
- G. Ms. Deepak Sandhu, Information Commissioner
- H. Ms. Sushma Singh, Information Commissioner
- I. Addl. Secretary Ms. Anita Gupta and other officers assisted the Commission.

Agenda 1: Statement on the receipt/disposal/pendency during June 2010.

Commission noted the statement submitted on the receipt/disposal during June 2010. The commission desired the secretariat to examine the possibility of centralized scrutiny cell consisting of senior officers of the secretariat with a view to scrutinize the purported appeal/complaints before the same vetted for registration and being placed before the Commission.

Given the uneven levels of pendencies, Chief Information Commissioner was requested to reapportion public authorities between Commissioners. Different options for expediting disposal were also discussed.

(Proposed action Addl. Secy. CIC)

Agenda 2: Progress on the proposed convention 2010.

The Commission was apprised of the progress on the proposed convention-2010. It suggested including the names of Dr. Amit Mitra, FICCI or Shri Tarun Das formerly of CII for the proposed Session “**RTI and PPP Projects**”. DS (PP) will assist the Chief IC in making contact.

(Proposed action Dy Secy. PP)

Agenda 3: Progress on the preparation of Annual Report 2009-10 of the Commission.

The Commission took stock of the submissions of annual return to the Commission by public authorities. Commission desired that list of public authorities that have so far not submitted the return for 2009-10, will now be provided to the Information Commissioners dealing with such Dep'ts.

The Commission desired that deadline for submissions of annual return will be decided in its next meeting scheduled for 20th July 2010.

(Action JS. MoRe)

Agenda 4: Modified Annual Return proforma for 2010-11 Annual Report – for Approval.

The Commission desired that details regarding denial except sections 8,9 11 & 24 may find place as others in block III. Similarly Commission desired that proposed entries for block II would not be required. However, Commission desired that the details regarding compliance of recommendations of the Commission as introduced in block IV might become a part of proposed annual return.

(Action DS. PP)

Agenda 5: Follow up on item 3 of the MoM dated 15.06.2010.

Regarding the follow up of agenda item 3 of the MoM dated 15.06.2010, a draft prepare by Chief IC had been circulated. It was agreed to hear the viewpoints of select Ministries/Dep'ts regarding overview of role of their CPIOs and Appellate Authorities before finalizing the proposal to constitute a proposed RTI cell in each public authority. These Ministries will be Ministry of Home Affairs, M/o Finance, M/o Railways, M/o HRD, State Bank of India and Delhi Development Authority. The proposed recommendations will then be redrafted on the basis of inputs received.

(Action Additional Secretary, CIC)

Agenda 6: Letter from PCRf

The letter has been received by the Information Commissioners, who may respond at the discretion of each.